

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**SHRI JYOTI KUMAR TRIPATHI
HON'BLE MEMBER (JUDICIAL)**

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| PETITION No./IA No. | CP/127/KOB/2019 |
| SECTION | 241-242 C/ACT |
| NAME OF PARTIES | AJITH NAGAPPAN NAIR RADHAMONY & ANOTHER V/S AMRUTHAMGAMAYA NATURE CARE AND LEISURE PVT.LTD & 6 OTHERS. |
| PETITIONERS ADVOCATE/ PROFESSIONAL | BIJOY P PULIPRA, NITHYA SUMAM DAS, KESIYA BIJU, P S GAYATHRI. |
| RESPONDENTS ADVOCATE/ PROFESSIONAL | S ESHWAR, AANCHAL M NICHANI & HEMA SRINIVASAN , GOKUL R, ZIBI JOSE, SOJAN JAMES, SANKAR P PANICKER, KIRAN GOPI. |

29 April 2024

O R D E R

IA(C/ACT)/2/KOB/2024 in CP/127/KOB/2019

Respondents are represented by Learned proxy Counsel, Mr. Akhil Suresh (R1 to R3), Learned Counsel Mr. Kiran Gopi (R6) and Learned Counsel Mr. Sankar P Panicker (R7) through virtual mode.

Learned representing Counsel appearing for R1 to R3 submits that he will file an IA seeking appointment of the Mediator. He further submits that the fee and other expenses of the Mediator shall be borne by R1 to R3. The said IA shall be filed within a period of 2 weeks after serving copy of the same on the applicant/petitioner.

List this matter for further consideration on **21.05.2024**.

CP/127/KOB/2019

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Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)**